

# HIGH COURT OF CHHATTISGARH, BILASPUR

## Endorsement

No. 900/Confdl./2020  
II-2-49/2001

Bilaspur, dated 24 / 12 / 2020

Copy of order/endt. no. 9847/3207/XXI-B/C.G./2020 dated 17/12/2020 of the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

- (1) Deputy Registrar cum-P.P.S, to Hon'ble the Chief Justice, High Court of Chhattisgarh for information.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Mrs. Justice Vimal Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (14) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Registrar (Vigilance/I. & E./ Selection & Appointment/ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- (17) Director/ Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

(2)

- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker)/for information.
- (19) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/ Durg/ Raipur for information.
- (20) Judge, Family Court, Balod/ Baloda-Bazar/ Bemetera/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Jashpur/ Kawardha/ Kanker/ Korba/ Manendragarh / Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja for information.
- (21) Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Manendragarh/ Raipur/ Rajnandgaon/ Surguja for information.
- (22) Judge, Commercial Court (District Level), Sector-19, Kotara Bhantha, Nawa Raipur, Pin-492101 for information.
- (23) Joint Registrar (S. & A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E.&E./ Admn./ S.&A. Cell / R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) I/c. Registrar (Computerization)/Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (26) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/ Vigilance and I.&E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Pension/ Checker/ Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ Pension/ Protocol/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

*Deepak Tiwari*  
24.12.2020  
(DEEPAK KUMAR TIWARI)  
I/C REGISTRAR GENERAL

Mail / Speed Post

GOVERNMENT OF CHHATTISGARH  
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR  
RAIPUR (C.G.) 492002

**ORDER**

Raipur, dated .12.2020

*2. R (Confid)*  
**No. /3207/XXI-B/C.G./2020.** In exercise of the powers conferred by clause (a) of sub-rule (1) of Rule 42 of the Chhattisgarh Civil Services (Pension) Rules, 1976 and on the recommendation of the Hon'ble High Court of Chhattisgarh made on the application for voluntary retirement of Shri Neelam Chand Sankhla, Member of Higher Judicial Service, the State Government, hereby, retires (Voluntarily) Shri Neelam Chand Sankhla, Member of Higher Judicial Service presently posted as Registrar General, High Court of Chhattisgarh, Bilaspur, with effect from 05.01.2021.

By order and in the name of the  
Governor of Chhattisgarh,

(Naresh Kumar Chandravanshi)  
Principal Secretary  
Government of Chhattisgarh

Law and Legislative Affairs Department

Endt.No. <sup>9847</sup> /3207/XXI-B/C.G./2020.

Raipur dated, 17/12/2020

17 DEC 2020

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 746/II-2-49/2001/Confid. 2020 Bilaspur Dated 10.12.2020,
2. Shri Neelam Chand Sankhla, Registrar General, High Court of Chhattisgarh, Bilaspur,
3. Staff Officer to Chief Secretary, Government of Chhattisgarh for perusal of Chief Secretary,
4. Private Secretary to Hon'ble Chief Minister, Govt. of Chhattisgarh, for perusal,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, for perusal,
6. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, for perusal of Principal Secretary, Law,
7. Accountant General of Chhattisgarh, Office of Accountant General, Zero point, Vidhansabha Road, Raipur,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
9. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,

For information and necessary action,

High Court of Chhattisgarh  
BILASPUR

24 DEC 2020

Reg. No. 17355

(Maneesh Kumar Thakur) *dk*  
Additional Secretary,

Government of Chhattisgarh,  
Law and Legislative Affairs Department.